

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.427
IA/5404/ND/2023, IA/762/ND/2023 ,
IA/761/ND/2023, IA/4886/ND/2022,
IA/3028/ND/2022, IA/3516/ND/2022,
Company Appeal /43/ND/2023,
IA/1131/ND/2023, IA/6560/ND/2023, IN
IB/307/ND/2019

IN THE MATTER OF:

Merckens Karton-UND Pappen Fabric GMBH	...	Applicant
Versus		
Franco Leone Ltd	...	Respondent

Under Section 9 of IBC, 2016.

Order delivered on 20.03.2024

CORAM:

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant	:	
For the Respondent	:	
For the RP	:	Adv. Abhishek Anand, Adv. Karan Kohli, Adv. Sakshi Chahar

(HEARING THROUGH PHYSICAL AND VIDEO CONFERENCING)

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned
to **12.04.2024**.

**Sd/-
(Court Officer)**